

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A No. 25A/(MAH)/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: M/s. R. S. Jhaveri Steel Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013

S. No.	NAME	DESIGNATION	SIGNATURE
①	CS PRAMOD S-SHARMA Applicant Petitioner.	Prackish Compy Secretary	

ORDER

C.A. No. 25A/441/NCLT/MB/MAH/2016

None present. List this matter on 06.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (judicial).